

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:6393  
ANSWERED ON:05.05.2010  
UNIQUE I.D. FOR ILLEGAL MIGRANTS  
Vijayan Shri A.K.S.

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Unique I.D. Authority has received representations to ensure that I.Ds are not given to illegal migrants;
- (b) if so, the details thereof;
- (c) whether any preventive measures have been adopted by the UIDAI to ensure that foreigners/migrants/infiltrators do not get I.Ds which are likely to be misused;
- (d) if so, the details thereof; and
- (e) the policy framed by the Unique I.D. Authority to ensure that illegal migrants living in border areas are not given I.Ds?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a) & (b) : No representations have been received in the Unique Identification Authority of India (UIDAI) to ensure that IDs are not given to illegal migrants. The Unique Identification number proposed to be given would prove only identity and not citizenship.
- (c) to (e) : The mandate of the Unique Identification Authority of India is to issue unique identification numbers to all the residents in India. In order to ensure that each resident gets only one identification, demographic and biometric standards have been finalized by the Unique Identification Authority of India on the recommendations of Expert Committees.